

- (b) if so, the details thereof;
- (c) the latest status of the proposal; and
- (d) by when this proposal is likely to be approved and the reasons for the delay?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI SHRIPAD YESSO NAIK): (a) to (d) The development and promotion of various tourism destinations & products is primarily the responsibility of the respective State Government/Union Territory (UT) Administration. The Ministry of Tourism, however, provides Central Financial Assistance (CFA) to various State Governments & Union Territory Administrations for tourism projects identified in consultation with them for each financial year, subject to availability of funds, *inter-se*-priority and adherence to the scheme guidelines.

The Ministry of Tourism has sanctioned CFA of Rs.500.00 lakh with the release of Rs.400.00 lakh in the year 2011-12 for the project “Development of Public Amenities at Elephanta in Mumbai, Maharashtra” with various components including “jetty work”.

No proposal for grant of CFA for floating jetties in Mumbai for passenger launches/yachts has been prioritized during the current financial year.

The State Government of Maharashtra had proposed for setting up of two floating jetties near the Gateway of India to improve embarkation and dis-embarkation facilities for tourists visiting Elephanta, Alibag and other places. However, the Indian Navy objected to the location of floating jetties near the Gateway of India due to security reasons and have suggested shifting of the proposed jetties near the Radio Club. Accordingly, the Maharashtra Maritime Board (MMB) prepared a new proposal and submitted to the Indian Navy, which accorded no objection certificate for construction of floating jetties and associated facilities near the Radio Club *vide* their letter dated 15.03.2013.

Places included in Incredible India Campaign

1671. SHRI GARIKAPATI MOHAN RAO: Will the Minister of TOURISM be pleased to state:

- (a) the State-wise number of places included in the Incredible India campaign;
- (b) the assistance provided/being provided to the State Governments in this regard;
- (c) whether the historical places of Telangana and Andhra Pradesh are included in the campaign; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI SHRIPAD YESSO NAIK): (a) to (d) The Ministry of Tourism as part of its ongoing promotional activities releases campaigns in the international and domestic markets under the Incredible India brand-line, to promote various tourism destinations and products of India.

The Ministry of Tourism promotes India as a holistic destination in the domestic and international markets, including the various tourism destinations and products of every State/Union Territory of the country including Telengana and Andhra Pradesh.

Further, the Ministry of Tourism provides financial assistance to State Governments & Union Territory Governments for tourism projects based on proposals, received from them which are complete in all respects as per the Scheme Guidelines, *inter-se* priority and subject to availability of funds.

Tourist place status for Giroudpuri Dham of Chhattisgarh

†1672. DR. BHUSHAN LAL JANGDE: Will the Minister of TOURISM be pleased to state:

(a) the obstacles in awarding the status of tourist spot to the birth place of Guru Ghasidasji Giroudpuri Dham, Chhattisgarh;

(b) whether the Government of Chhattisgarh has approached the Central Government to provide funds for awarding the status of tourist place to the above said site;

(c) if so, the reasons for this being neglected by the Central Government; and

(d) whether awarding the status of a tourist spot to the religious place of the Satnamis is a matter of faith and by when this status will be given?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI SHRIPAD YESSO NAIK): (a) The State Government of Chhattisgarh has informed that Giroudpuri, the birth place of Guru Ghasidasji has already been declared as a tourist destination in 2001-02.

(b) to (d) Identification, development and promotion of destinations/circuits is primarily undertaken by the State Governments/Union Territory Administrations themselves. However, Ministry of Tourism provides Central Financial Assistance (CFA)

†Original notice of the question was received in Hindi.